

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 221 of 2016
&
Appeal No. 222 of 2016

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Savita Oil Technologies Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

Mr. B.C. Thiruvengadam

Ms. Revathi

Mr. Ravi Agrawal

Mr. Dharpan for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **22.03.2017**.

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson